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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

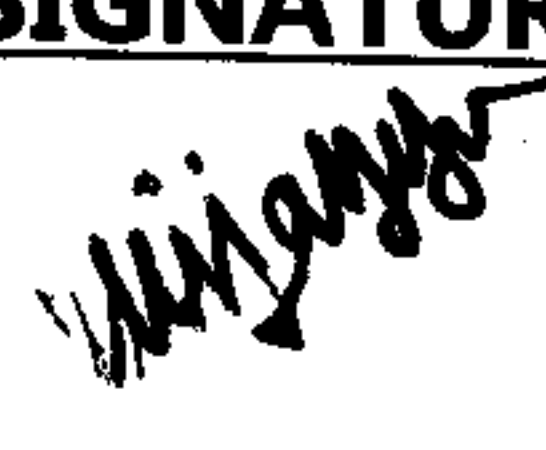

C.P. (I.B) No. 106/7/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.06.2018

Name of the Company: Asha Goyal.
V/s.
Pharma Trades Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VIJAYESH ATRE	ADVOCATE	RESPONDENT	
2.	ADITYA MEWARA	ADVOCATE	Petitioner	

ORDER

Advocate Mr. Aditya Mewara is present for Financial Creditor/ Petitioner. Advocate Mr. Vijayesh Atre is present for Respondent.

Rebuttal documents filed by the Petitioner.

List the matter on 09.07.2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 5th day of June, 2018.